

HIGH COURT OF MADHYA PRADESH

**VED PRAKASH
REGISTRAR GENERAL**

JABALPUR

D.O. No. 665 /Confdl./2014
II-15-12/2000(Part-10)

Dated 16th May, 2014

Subject: Regional Judicial Conference (West Zone) on 'Role of Courts in upholding Rule of Law' scheduled to be held from **30.05.2014 to 01.06.2014**.

Refer. Your letter No. NJA/Dir./P-747/2014/1501, dated 28.04.2014 addressed to Hon'ble the Chief Justice.

Dear Dr. *Supta,*

On the above subject and reference, I am to state that following Judicial Officers whose names have been mentioned in the endorsement have been nominated to participate in the Regional Judicial Conference (West Zone) on 'Role of Courts in upholding Rule of Law' scheduled to be held from **30.05.2014 to 01.06.2014 at Jodhpur, Rajasthan.**

Oric report

Yours sincerely,

[Signature]
16.5.14

(VED PRAKASH)

To,
Dr. Balram K. Gupta,
Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar,
BHOPAL.

Endt. No. 666 /Confdl./2014
II-15-12-2000 (Part-10)

Dated 16th May, 2014

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.

2.(A)

1. Shri Anurag Kumar Shrivastava, District & Sessions Judge, Balaghat.
2. Shri Yogesh Kumar Songariya, District & Sessions Judge, Harda.
3. Shri Vishnu Pratap Singh Chouhan, District & Sessions Judge, Sidhi.
4. Smt. Radha Sonkar, Special Judge SC/ST (P.A.) Act, Katni.

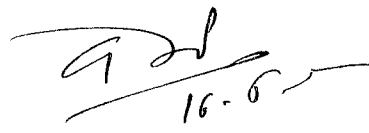
5. Shri Pawan Kumar Godha, Special Judge SC/ST (P.A.) Act, Shajapur.
6. Shri Ram Kumar Choubey, IX A.D.J., Bhopal.
7. Smt. Asha Godha, II A.D.J., Ratlam.
8. Shri Onkar Nath, Officer on Special Duty, M.P. State Judicial Academy, Jabalpur.
9. Shri Pradeep Mittal, V A.D.J., Indore.
10. Shri Sanjeev Kumar Pandey, II A.D.J., Damoh.
11. Shri Zakir Hussain, III A.D.J., Khargone, District Mandleshwar.
12. Shri Ravindra Singh Kushwah, II AJ to I A.D.J., Morena.
13. Shri Sanjay Kumar Dwivedi, A.D.J., Mauganj, District Rewa.
14. Shri Ajay Kant Pandey, I AJ to I C.J.Cl.-I & ACJM, Morena.
15. Shri Galib Rasool, I C.J.Cl.-I & CJM, Burhanpur.
16. Shri Vandan Mehta, II AJ to I C.J.Cl.-I, Sehore.
17. Smt. Usha Tiwari (Bediya), II C.J.Cl.-I, Raisen.
18. Smt. Saroj Bala Mujalda, III C.J.Cl.-II, Mhow, District Indore.
19. Shri Pankaj Shrivastava, II C.J.Cl.-II, Badnagar, District Ujjain.
20. Shri Kapil Narayan Bharadwaj, I C.J.Cl.-II, Katni.
21. Shri Manish Bhatt, III C.J.Cl.-II, Mandsaur.

For information and compliance.

- The venue of the conference is 'The Gateway Hotel', Banar Road, Jodhpur. Arrangement of lodging and boarding for the participants has been made in the same hotel. The hotel is situated on Jodhpur to Jaipur Highway. The hotel is situated at a distance of 12 kms from railway station Jodhpur and 15 kms from airport Jodhpur. Contact No. of Hotel is 0291-6621111. Email- gateway.jodhpur@tajhotels.com
- The participants are directed to intimate their travel plans, Email address and Cell Phone Nos. to Shri Satish Kumar Sharma, Nodal Officer, District & Sessions Judge, Jodhpur, Metropolitan at the earliest. Tel. No. 02912544880 (Office and Fax No.). Email wzrjc2014@gmail.com
- The participants are further informed that, due to accommodation constraints at Hotel, stay arrangements for the spouse of the participants may not be honoured.
- The participants may contact following Officers for any assistance regarding stay and hospitality:-
 1. Shri Brajendra Kumar Jain, Registrar, RHC, Jodhpur Mob. 08003395807.
 2. Shri Kishan Lal Chodhary, ACJM, Jodhpur, Metropolitan Mob. 09828725501.
 3. Shri Pawan Kumar Agrawal, ACJM No.-I, Jodhpur, Metropolitan Mob. 09414386501.
 4. Ms. Shalini Goyel, Nyayadhikari Gram Nayalaya, Mandore, Jodhpur. Mob. 09983310025.

- The participants are advised to visit website www.hcraj.nic.in for regular update.
 - The participants are requested to bring their Laptop with them during the training programme.
 - Tentative Programme scheduled of the Conference is enclosed, herewith for ready reference.
 - After attending the programme, the participants are requested to intimate the Registry about their participation in the Conference.
- (B) Participants are further directed to send comments/suggestions regarding experience of Conference to the Director, MPSJA, Jabalpur.
- (C) The Officers nominated are further directed to arrange their Board Diary in such a manner that no case is listed on the dates, on which they are directed to attend this conference. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
3. District & Sessions Judge, **Balaghat / Harda / Sidhi / Katni / Shajapur / Bhopal / Ratlam / Indore / Damoh / Mandleshwar / Morena / Rewa / Burhanpur / Sehore / Raisen / Ujjain / Mandsaur** for information and necessary action.
- In case exemption is sought by any nominated Judicial Officer of a particular District, the concerned District & Sessions Judge has been authorized to exempt & nominate any other Judicial Officer from the District who has not participated in similar type of Conference in the past, under intimation to this Registry.
- You are further requested to send confirmation of receiving of this communication immediately, by fax.
4. The Registrar General, High Court of Rajasthan at Jodhpur for information in reference to your Office letter no. wzrjc/2014/02, dated 11.05.2014 and wzrjc/2014/10, dated 13.05.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.
6. The Member Secretary, MPSSA, Jabalpur for information and necessary action.

Encl: Tentative programme schedule.


16-6-14
(VED PRAKASH)
REGISTRAR GENERAL

NJA REGIONAL JUDICIAL CONFERENCE (WEST ZONE)
"ROLE OF COURTS IN UPHOLDING RULE OF LAW" (P- 747)

Organized by the Hon'ble Rajasthan High Court, Rajasthan State Judicial Academy and the National Judicial Academy, India
 (May 30th to 1st June, 2014)
 Venue: Jodhpur

Tentative Programme Schedule (version on 28th April, 2014)

Friday May 30, 2014 Day 1	09:00 A.M. – 11:00 A.M. (Session 1) (a) 9:00 A.M. – 10:00 A.M. INAUGURAL SESSION * (Tea Break 10:00 AM to 10:15 AM) (b) 10:15 A.M. – 11:00 A.M. <i>Introductory address: Director, NJA</i>	T E A	11:15 A.M. – 01:00 P.M. (Session 2) <i>Rule of Law: Classical Origins and Constitutional Understanding</i>	L U N C	02:00 P.M. – 03:00 P.M. (Session 3) <i>Rule of Law and Human Rights</i>	T E A	03:15 P.M. – 05:00 P.M. (Session 4) (a) 03:15 PM – 04:00 PM <i>Discussions on relevance of Rule of Law to District Judiciary</i> (b) 04:00 P.M. – 05:00 P.M. <i>Presentations by Groups</i>
Saturday May 31, 2014 Day 2	09:30 A.M. – 11:30 A.M. (Session 5) <i>Rule of Law and Access to Justice</i>	B R E	11:45 A.M. – 01:00 P.M. (Session 6) <i>Rule of Law and Civil Justice Administration</i>	H B R	02:00 P.M. – 03:15 P.M. (Session 7) <i>Rule of Law and the Criminal Justice System: Fair Trial Rights</i>	B R E	03:30 P.M. – 05:00 P.M. (Session 8) <i>Rule of Law and the Criminal Justice System: Just Sentencing</i>
Sunday June 1, 2014 Day 3	9:30 A.M. – 11:30 P.M. (Session 9) (Open Session) <i>Judges' Presentations on "Role of Courts in upholding Rule of Law</i>	A K	11:45 P.M. – 12:45 P.M. (Session 10) (Public Law Lecture) 12:45 P.M. – 01:30 P.M. <i>Valedictory Session *</i>	E A K		A K	

* Note: Schedule for Inaugural and Valedictory sessions will be prepared by the Hosting High Court.